



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 3 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/2919/2018 FIXED (HEARING)	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
2	WA/27/2019 FIXED (HEARING), CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
3	WA/283/2023 FIXED (HEARING), WITH OFFICE NOTE	DILIP BARMAN AND 19 ORS. Versus THE UNION OF INDIA AND 4 ORS. A	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
- FOR ORDERS -				
4	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
5	I.A.(Civil)/124/2023 FIXED in WA/11431/2022	THE UNION OF INDIA AND 5 ORS Versus MUKUL DAS.	MR. A K DUTTA	MR. K N CHOUDHURY, Sr. Advocate MISS. R R KAKATI MS N MAHANTA N GAUTAM

	WITH WA/11431/2022 (Filing Number)	THE UNION OF INDIA 5 ORS Versus MUKUL DAS. F	MR. A K DUTTA	
6	Cont.Cas(C)/550/2023	TAJ UDDIN AND ORS Versus ROHAN KUMAR JHA, IAS	MR. L R MAZUMDER MR. A ISLAM	
7	Cont.Cas(C)/551/2023	DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
8	WA/159/2023 FIXED	RAM CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM
9	WITH WA/174/2023	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM
10	WA/268/2023 CAVT. NO.07442/023, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
11	WA/323/2023 CAVT. NO.07102/023, FIXED, CAVT./710/2023	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WA/310/2023 FIXED	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR H J TAMULI (R-1) MR D KALITA (R-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
13	ITA/10/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/1950/2023 in ITA/10/2022	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL	DR. A SARAF
14	WITH ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/1951/2023 in ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL	DR. A SARAF
15	WITH ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY

WITH
I.A.(Civil)/2000/2023
in ITA/9/2022

THE COMMISSIONER OF INCOME TAX
AND ANR.

MR. S C KEYAL

DR. A SARAF

Versus

M/S GOLDSTONE CEMENTS LTD.

SHAH SYED AHADUR RAHMAN

Versus

THE STATE OF ASSAM AND ANR.

JALEWSWAR ANCHALIK PANCHYAT AND
ANR

Versus

THE STATE OF ASSAM AND 5 ORS.

MR. M R SODIAL

MS S Z HAYAT

H. BHARALI

MS. B S GOYAL

MR. A J HAZARIKA

MS. N RAJMEDHI

MS. P N SUMI

GA, ASSAM

MR. U K NAIR, LEARNED

SR. SC, G.H.C

MR. B C DAS (R-6)

MR. A F N U MOLLAH(R-6)

SC, P AND R.D.

GA, ASSAM

MR. D A KAIYUM(R-6)

MR. M S MONDAL(R-6)

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

THE STATE OF NAGALAND AND 2 ORS.

Versus

PIHOTO SEMA AND ANR

ADDL. SR. GA, NAGALAND MS. Z ZHINOMI

18 WA/68/2021
FIXED

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE xx _____

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/485/2023 FIXED	ABDUL HASEM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1343/2023 FIXED	RAJAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1413/2023 B/O	RAJIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR A SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/1552/2023 FIXED	SABURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2213/2023 FIXED	MONJILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A R SIKDAR MR J ISLAM MR. A HUSSAIN MR M ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3913/2023 FIXED	RABI SARKAR @ RABINDRA NATH SARKAR Versus THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MS J KALITA MR S J BARUAH MS R BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4643/2023 FIXED	ISHA HOQUE @ MD. ISHA HAQUE ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4711/2023 FIXED	MUSSTT DULUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5223/2023	SUDHANSHU RANJAN Versus THE UNION OF INDIA AND 20 ORS ADMISSION	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	DY.S.G.I.
10	WP(C)/547/2017 FIXED, WITH LCR	MD. ABDUL MOTLIB @ MOTLIB ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/2745/2017 FIXED, WITH LCR	HASMINARA BEGUM @ HASINARA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2869/2017 FIXED, WITH LCR	MUSSTT. JAMIRUN NESSA @ JAMIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR H R A CHOUDHURY, SR.ADV. MR. S C PANDIT H AHMED MR. S SARKAR MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2679/2018 FIXED, WITH LCR	TAPASHI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR D BARUAH MR. B CHOWDHURY MR. I MOZUMDER MR. K D SARMA	SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
15	WP(C)/808/2019 FIXED, WITH LCR	HALIMA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/3795/2019 FIXED, WITH LCR	AKIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MD J ALOM KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5101/2019 FIXED, WITH LCR	MUSSTT. MARIOM NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC SC, A.S.G.I. SC, ECI SC, F.T
18	WP(C)/5171/2019 FIXED, WITH LCR	ABDUL KASEM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/5862/2019 FIXED, WITH LCR	GOLAPI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/118/2020 FIXED, WITH LCR	ROHIMA BIBI @ ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21	WP(C)/831/2020 FIXED, WITH LCR	SMRITI RANI DAS @ SMRITA RANI DAS @ SMRITI RANI DAS CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR G P BHOWMIK MS. J PAUL MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/5316/2021 FIXED, WITH LCR	GOLEBHAN BIBI @ GOLABHARI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/8351/2022 FIXED, WITH LCR	TOGORIBALA MONDAL@TAGARI BALA MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/4769/2023 FIXED	ASIA KHATUN @ AYESA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

25	WP(C)/2383/2017 FIXED, WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
26	WP(C)/6345/2017 FIXED, WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/1894/2019 FIXED, WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/5852/2019 FIXED, WITH LCR	SABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
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7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
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17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4253/2023 FIXED, WITH OFFICE NOTE, WITH WP(C)/6532/1999(D/O), WITH WP(C)/6480/2002(D/O)	MADHAB CH. ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOUDHURY MD E AHMED	SC, SEC. EDU.
2	WP(C)/4571/2023 FIXED	JAGAT CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
3	WP(C)/4882/2023 FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
4	WP(C)/4911/2023 FIXED	JIABUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
5	WP(C)/4938/2023 FIXED	DR(MRS) TRIPTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, HIGHER EDU SC, AG
6	WP(C)/5084/2023 FIXED	BANANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR VINOD BASFOR	SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SR. GA, ASSAM
7	WP(C)/5222/2023	JAMES BASUMATARY AND 3 ORS Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, K A A C
8	WP(C)/5225/2023	SMTI PARI MAHANTA BORA Versus THE STATE OF ASSAM AND 12 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH	SC, CO OP SC, AG SC, FINANCE
9	WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, FINANCE SC, BTC

10	WP(C)/5265/2023	SUMITRA CHOREI AND ANR Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU SC, FINANCE DEPTT.
11	WP(C)/408/2018 FIXED	MRS. RUMI DUTTA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. B GOSWAMI	SC, ELEMENTARY EDUCATION
12	WP(C)/5148/2019 B/O	NABAMALLIKA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	SC, HIGHER EDU
13	WP(C)/7638/2019 FIXED	REKAULANG PAME AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	GA, ASSAM SC, N C HILLS
14	WP(C)/1247/2021 FIXED	PHUKAN CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH MR. M C DAS	SC, AG MR. R K TALUKDAR SC, IRRIGATION SC, FINANCE
WITH				
15	WP(C)/174/2019	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
WITH				
16	WP(C)/277/2022	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MS. P K DEVI	GA, ASSAM MR. R BORPUJARI (R-5) SC, IRRIGATION DEPTT.
17	WP(C)/3216/2021 B/O	ALAKA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
18	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-3)
19	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/1216/2023 FIXED	GOLOK CHANDRA TAHU Versus THE STATE OF ASSAM AND 3 ORS	MR. R CHETRI MR N BARMAN MR N MILI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4832/2023 FIXED	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS ORDERS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE DEPTT.
22	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
23	WP(C)/4839/2023 FIXED	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023

7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA (r-7,8) SC, CO OP GA, ASSAM MS. P BHATTACHARYA (r-7,8) MR. A BORUA (r-7,8) MR. A B T HAQUE FOR CAVEATOR
2	WP(C)/5146/2023	M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR S.MITRA	SC, TAXES
3	WP(C)/5179/2023 FIXED	TANURAM KONWAR AND 10 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. A BURAGOHAIN	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
4	WP(C)/5224/2023	NIROD CH GHOSH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
5	WP(C)/5227/2023	UTTAM SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
6	WP(C)/5235/2023	BIRENDRA KR. DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	SC, REVENUE
7	WP(C)/5241/2023	ANJUWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	M. HOSSAIN MD M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
8	WP(C)/5242/2023 FIXED	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. M A SHEIKH MD. S Z B AKLAS	DY.S.G.I. SC, REVENUE SC, FOREST
9	WP(C)/5246/2023	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	GA, ASSAM

10	WP(C)/5263/2023	OWAJED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN J A SIKDAR	GA, ASSAM SC, REVENUE SC, BTC
11	WP(C)/5266/2023	FATIMA BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
12	WP(C)/5267/2023	BHANUMATI PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU
13	WP(C)/5269/2023	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
ADMISSION				
14	WP(C)/259/2022	JAISODI THAOSEN @ JAISODI KEMPRAI Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM DY.S.G.I. (Resp. No. 4)
15	WP(C)/2421/2022 FIXED	PAPAN SAH Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	GA, ASSAM SC, APDCL MR. P HAZARIKA (R- 8) MR. T R SARMA (R-8) MR. H S BORAH (R- 8) SC, REVENUE
16	WP(C)/5265/2022 FIXED	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
ORDERS				
17	WP(C)/3964/2023 FIXED	ANAMIKA NAHA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6693/2022 PART-HEARD	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR. R DUBEY MR S DAS MR. S A HUSSAIN MR D J HALOI MR B S CHOWDHURY	SC, ED ASSTT.S.G.I.
2	WITH WP(C)/7053/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR. R DUBEY MR S DAS MR. S A HUSSAIN MR D J HALOI MR B S CHOWDHURY	SC, ED ASSTT.S.G.I.
3	WP(C)/1136/2023 FIXED	RUPOK GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4897/2023 FIXED	DHURBAJYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU
5	WP(C)/5096/2023 FIXED	DEBA GOALA Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, SSA
6	WP(C)/5219/2023	MD. ABED ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU SC, HEALTH
7	WP(C)/5243/2023	LUCKY SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5257/2023	PALLABI DEVI CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, SEC. EDU.
9	WP(C)/5260/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

10	WP(C)/5262/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN MEM KASIMPUR SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
11	WP(C)/5274/2023	JEBIN SULTANA Versus THE STATE OF ASSAM AND 7 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5281/2023	JABEDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5282/2023	FAISAL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE B DUTTA	SC, ELEM. EDU
14	WP(C)/5284/2023	DR. SAFIUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED DR. R HOQUE MR A S SK	SC, HIGHER EDU
15	WP(C)/5285/2023	GOPAL KRISHNA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	SC, ELEM. EDU MR A KHANIKAR R L CHUTIA	GA, ASSAM
16	WP(C)/5286/2023	DIPAMONI GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
17	I.A.(Civil)/1988/2023 FIXED in WP(C)/1635/2023 WITH WP(C)/1635/2023 WITH I.A.(Civil)/2468/2023 in WP(C)/1635/2023 WITH	DR. PRIYANKA CHOWDHURY AND 2 ORS Versus DR. ARCHITA BHATTACHARYYA AND 16 ORS DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 13 ORS DR. NABANITA DUTTA, Versus DR. ARCHITA BHATTACHARYYA AND 15 ORS	MR. B D GOSWAMI MR. D GOGOI MR P H KONWAR MR. M DUTTA MR. A LAHKAR MR. A T SARKAR MS S PATAR MR. D J MAHANTA	SC, HIGHER EDU MR. M DUTTA SC, U G C SC, HIGHER EDU DY.S.G.I. SC, U G C SC, HIGHER EDU DY.S.G.I.
18	WP(C)/7912/2022	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU SC, U G C
<u>ADMISSION</u>				
19	WP(C)/2293/2020	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
20	WITH WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
21	WP(C)/2392/2021 B/O	JAGRITI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
22	WP(C)/2804/2021 FIXED	LATIFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
23	WP(C)/4241/2021 B/O	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)

24	WP(C)/4689/2021 FIXED	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
25	WP(C)/5450/2021 B/O	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6)
26	WP(C)/5703/2021 B/O	BISWAJIT DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, SEC. EDU.
27	WP(C)/319/2022 B/O	ABDUL HANIF Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI	SC, SEC. EDU.
28	WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. D K KOTHARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/721/2022 in WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N GOGOI	ASSTT.S.G.I.
29	WITH WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/713/2022 in WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
30	WP(C)/3459/2022 FIXED	EX CT/GD RABEN LAHKAR FORCE NO. 041604336 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/5789/2022 FIXED	ABDUL MALEK SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WP(C)/6225/2022 FIXED	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
33	WP(C)/6356/2022 B/O, WITH INQUIRY REPORT	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU
34	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
36	WP(C)/137/2023 B/O	AYESHA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
37	WP(C)/815/2023 FIXED	NURUL HUDA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM	SC, ELEM. EDU

38	WP(C)/3491/2023 B/O	BABUL KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r-3,4) MR. M S MONDAL (r-5)
ORDERS				
39	WP(C)/7800/2017 FIXED	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR P J DUTTA (r-5,6,7) SC, SECONDARY EDUCATION MR R S RONGHANG (r-5,6,7)
40	WITH WP(C)/3119/2016	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR.S B PRASAD(R-5) SC, SECONDARY EDUCATION MR.A K SHAH(R-5)
41	Cont.Cas(C)/182/2020	RINA BEGUM BARBHUIYA Versus PRITAM SAIKIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR S M T CHISTIE (R-1,4)
42	Cont.Cas(C)/435/2020 FIXED	LIAQUAT AHMED Versus PREETOM SAIKIA AND 5 ORS.	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	MR A C BORBORA MRS. R BORBORA MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR MR. M SMITH MR S DAS MR. N B GOHAIN
43	Cont.Cas(C)/82/2021	ABDUL MANNAN BORBHUYAN Versus PREETOM SAIKIA AND ANR	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	MR. D SAIKIA MR B KAUSHIK MR. A PHUKAN
44	WP(C)/1449/2021 B/O	LINA TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
45	WITH WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
46	Cont.Cas(C)/103/2022 B/O	MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	MR S M T CHISTIE (r-1)
47	Cont.Cas(C)/283/2022 B/O	SMT. SARADA DEVI Versus MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	
48	Cont.Cas(C)/390/2022 B/O	JOWAHAR ALI AHMED AND 5 ORS. Versus SMT. MAMATA HOJAI, AES	MD. S ALOM MR. M S ALAM	
49	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
50	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
51	Cont.Cas(C)/548/2023	AKHTAR HUSSAIN Versus MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	

HEARING

52 WP(C)/1930/2017
B/O

DR. MUKUL KUMAR SARMA.
Versus
THE STATE OF ASSAM and 4 ORS.

MR.N ZAMAN
MR.S BORA
MR.A GANGULY
MR.A BORA

MR. S MUKTAR (R4)
MR. A CHAMUAH(SC, UGC)
SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
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[For Wednesday,13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE SINGLE BENCHES OF THEIR LORDSHIPS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/9231/2019 BY SLIP, WITH LCR	FORHAD ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
2	WP(C)/4544/2022 PART-HEARD, BY SLIP	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 13/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./46/2023	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
	WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
2	Mat.App./52/2023	XXXXXXX Versus XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
3	Crl.A./333/2023	NABIBAR DEWAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
ORDERS				
4	Crl.A./213/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O	SANJOY KUMARA SAHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR S BORTHAKUR (r-2,3,4) MR. D GOGOI (r-2,3,4)
5	Cont.Cas(C)(Suo Moto)/2/2023 FIXED	X Versus IN RE- BISWAJIT DAS	MRS. S SARMA (SC, GHC)	
	WITH Mat.App./4/2020	XXXXXXX Versus XXXXXXX	MS C MEDHI MR. S NATH MR. A AHMED	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
7	Mat.App./40/2023 FIXED	XXXXXXX Versus XXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
HEARING				
8	CRL.A(J)/111/2018 11 Y 6 M 5 D : WITH LCR 5 FILES, P.B.-2, FIXED	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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19)	MR A GOENKA	11-09-2023	To	20-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3184/2023	KUSHAL BANIA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
2 Bail Appln./3185/2023	AHIT ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
3 Bail Appln./3187/2023	SAFIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
4 Bail Appln./3189/2023	MEHABUB ALOM @ MEHEBUB ALOM Versus THE STATE OF ASSAM	MR. T SK MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
5 Bail Appln./3190/2023	NAIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6 Bail Appln./3193/2023	BISWAJIT LAHKAR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
7 Bail Appln./3194/2023	BUDDESWAR UZIR @ BABU UZIR Versus THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM
8 Bail Appln./3201/2023	JIBAN CH DEBNATH @ JIBAN CHANDRA DEBNATH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A KUMARI MS F INTAZ	PP, ASSAM
9 Bail Appln./3204/2023	SANJU GAUR AND 2 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
10 Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, DRI
11 Bail Appln./3211/2023	NASIR MANDAL @ NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM

MOTION

12	AB/2889/2023	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
13	AB/3091/2023	JAINUDDIN Versus XXX AND ANR	MR. C K NATH MR. S MUNIR	PP, ASSAM
14	AB/3093/2023	MADHAB BONIYA Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
15	AB/3103/2023	SANDIP DAS @ SANDEEP DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Rev.P./344/2017 WITH LCR 3 FILES	TAJ UDDIN LASKAR Versus MUSTT. NIJURUN NESSA LASKAR	MR.A Z AHMED MR.L R MAZUMDER	MR.A K TALUKDAR MR.F K R AHMED MR.S ISLAM
17	Crl.Pet./1342/2019 FIXED	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
18	Crl.Pet./63/2022 WITH LCR 2 FILES	DHIRAJ THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	MR. S AGARWAL (R-2) PP, ASSAM
19	Crl.Rev.P./465/2022 B/O	MAHIM ALI Versus THE STATE OF ASSAM AND ANR	MD. I H KHAN MR K ISLAM	MR. A MOBARAQUE (r-2) S A AKIB (r-2) PP, ASSAM
20	Crl.Pet./920/2022 WITH LCR 2 FILES, FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
21	Crl.Rev.P./234/2023 WITH LCR 2 FILES, B/O	MAFIZUR RAHMAN Versus AFRUJA AHMED	MR. A ROSHID MS. T BEGUM	MR S AHMED (R-1) MS N AKTAR (R-1)
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1479/2023 WITH LCR	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
23	Bail Appln./1777/2023 WITH OFFICE NOTE, LCR FILE	BIRINCHI DEORI Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
24	Bail Appln./2087/2023 WITH OFFICE NOTE, LCR FILE	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
25	Bail Appln./2303/2023 WITH LCR, FIXED	TAPAN BISWAS Versus THE STATE OF ASSAM AND ANR	MS M D MEDHI MS J KALITA MR S J BARUAH	PP, ASSAM
26	Bail Appln./2479/2023 WITH LCR, FIXED	MD. MAJIBUR RAHMAN @ MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
27	Bail Appln./2717/2023 WITH OFFICE NOTE	NOOR JAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM
28	Bail Appln./2745/2023 WITH OFFICE NOTE, FIXED	MD. NUR HUSSAIN @ KAYA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. L ISLAM	PP, ASSAM
29	Bail Appln./2770/2023 WITH OFFICE NOTE, FIXED	JAGDHARI NISHAD Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	PP, ASSAM
30	Bail Appln./2792/2023 FIXED	SHARUNGBAM PREM KUMAR SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

31	Bail Appln./2899/2023 WITH OFFICE NOTE, FIXED	RAJANI DEORI Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
32	Bail Appln./2952/2023 FIXED	PRIYANKA GOGOI Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
33	Bail Appln./3053/2023 FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
34	Bail Appln./3054/2023 WITH OFFICE NOTE, FIXED	ALOK KONWAR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM

BAIL HEARING

35	AB/2106/2023 FIXED	SAMAD FAKIR @ SAMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. I U CHOWDHURY	PP, ASSAM
36	AB/2464/2023 WITH LCR AND CASE DIARY, FIXED	RAJU SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
37	AB/2684/2023 WITH LCR	MOYJUDDIN @ HABEJ MAYJUDDIN Versus THE STATE OF ASSAM AND ANR	MR N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
38	AB/2709/2023 WITH OFFICE NOTE	SHWAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
39	AB/2721/2023	POLIN BORAH Versus THE STATE OF ASSAM AND ANR	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
40	AB/2735/2023	DEVANAND SINGH AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
41	AB/2791/2023	MITHUN SUTRADHAR AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA MR B KARDONG	PP, ASSAM
42	AB/2853/2023	INSAN ALI Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM

ORDERS

43	W.P.(CrI.)/13/2023 WITH CASE DIARY	JASVEER SINGH Versus THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM
44	I.A.(CrI.)/795/2023 WITH LCR 4 FILES, OFFICE NOTE, FIXED in CrI.A./80/2022 WITH CrI.A./80/2022	SRI RAJEN BAWRI, Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
45	CrI.Pet./830/2023 FIXED	SRI RAJEN BAWRI Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
		JIYAR ALI Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

STAY MATTERS

46	CrI.Pet./590/2021	NAYAN MONI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	MR. B K DAS (r-2) MS. P DAS (r-2) PP, ASSAM
47	CrI.Pet./345/2023	KALYAN KR. SARMA AND Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A K BHUYAN (R-2) MS. N CHOUDHURY (R-2) MR. M BORAH (R-2) MR. A KHOUND (R-2) MS B BORA (R-2) MR A TALUKDAR (R-2) MR J DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
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12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
WITH I.A.(Civil)/2637/2023 in WP(C)/4486/2023	PRADEEP KUMAR, Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. G K GUPTA	SC, F C I
2 WP(C)/4492/2023	PRANJIT THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, BTC
3 WP(C)/4786/2023 FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM SC, GAD SC, REVENUE
4 WP(C)/5111/2023 FIXED	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED	DY.S.G.I.
5 WP(C)/5212/2023	JINTU MANI TALUKDAR Versus THE UNION OF INDIA AND 8 ORS.	MR. U SAIKIA MR. S D ROY MS K DEKA	DY.S.G.I.
6 WP(C)/5215/2023	LALIT RAI Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A MALEK	DY.S.G.I.
7 WP(C)/5216/2023	GAUTAM MAZUMDAR Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	DY.S.G.I.
8 WP(C)/5218/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, P H E
9 WP(C)/5226/2023	SMTI. SANGITA ROY Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS Z R MAJUMDAR	GA, ASSAM DY.S.G.I.
10 WP(C)/5229/2023	KAILASH THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WATER RESOURCE

11	WP(C)/5240/2023	DHIRESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS.	MR K TALUKDAR MR P BHATTACHARJYA	SC, INDUSTRIES AND COMMERCE
12	WP(C)/5244/2023	ABDUL HANNAN BORBHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, IRRIGATION
13	WP(C)/5245/2023	DEBENDRA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. A A MONDAL MR S HUSSAIN MR A ALAM S UDDIN	GA, ASSAM
14	WP(C)/5247/2023	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
15	WP(C)/5248/2023	TAFAZZUL HUSSAIN CHOUDHURY Versus THE BOARD OF SECONDARY EDUCATION ASSAM (SEBA) AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, SEBA
16	WP(C)/5249/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	GA, ASSAM SC, REVENUE
17	WP(C)/5251/2023	UTPAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MS S KAR MS B KALITA	GA, ASSAM SC, FOREST
18	WP(C)/5252/2023	MRINAL KUMAR THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	GA, ASSAM SC, REVENUE
19	WP(C)/5255/2023	DIPANKAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
20	WP(C)/5256/2023	AMIYA KR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR C GOSWAMI	GA, ASSAM SC, REVENUE
21	WP(C)/5264/2023	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, IRRIGATION
22	WP(C)/5270/2023	SANJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, PWD ROAD
23	WP(C)/5279/2023	JAYANTA TAMULY AND 242 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, P AND R.D. GA, ASSAM SC, FINANCE
24	WP(C)/5280/2023	BASANTA BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR N SARMA	GA, ASSAM SC, SEC. EDU. SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
25	I.A.(Civil)/2629/2023 in Cont.Cas(C)/27/2022	SIBA NATH GOGOI AND 14 ORS Versus ANANDA KUMAR DAS AND 2 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR P NAYAK MR A CHALIHA
	WITH Cont.Cas(C)/27/2022	SIBA NATH GOGOI AND 14 ORS Versus ANANDA KUMAR DAS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR P NAYAK (r-27) MR A CHALIHA (r-27)
ADMISSION				
26	WP(C)/1711/2022 FIXED	CHANDRA MOHAN NATH Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	MR H K DAS (R-1 & 2) MS. M D BORAH, SC, TRANSPORT DEPTT. MR P K DAS (R-3) MR. M BARUAH SC, GHC

27	WITH WP(C)/102/2022	MD. JAHIRUL ISLUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MR P K DAS (R-7) MR. M BARUAH (R-7) MR. U K NAIR, SC, GHC (R-2 TO 6) SC, BTC SC, APDCL
28	WP(C)/2798/2022 FIXED	RUPAM DAS Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	
29	WP(C)/4890/2022	PABITRA MOHAN DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS G DEKA MS. K KALITA	GA, ASSAM SC, GAD
30	WP(C)/7502/2022	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
31	WP(C)/2071/2023	SMTI. CHAITALI SIDDHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
32	WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
33	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
34	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
35	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
36	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
<u>ORDERS</u>				
37	Cont.Cas(C)/419/2022	BITOPAN BARMA AND 4 ORS. Versus RAKESH KUMAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	
38	Cont.Cas(C)/424/2022	DR. ANIL CHANDRA RABHA Versus SIDDHARTH SINGH (IAS) AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. D SAIKIA (r-4) MR. B GOGOI (r-4) MR P NAYAK MR A CHALIHA
39	Cont.Cas(C)/469/2022	BHASKAR JYOTI DUTTA Versus MUKUL KUMAR SAIKIA, ACS	MR S BHARALI MR. M DAS MR N NEOG	MR J CHUTIYA MS. S KEMPRAI
40	Cont.Cas(C)/483/2022	MRS. JAYA UPADHYAY Versus BIKRAM KAIRI AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	MR. M NATH (R-1) MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)

41	Cont.Cas(C)/777/2022	MADAN DAS Versus M N DAHAL , IAS	MS. L DEVI	MR. D SAIKIA MR. S BORA MR P NAYAK
42	WP(C)/3806/2022	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
43	WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
44	WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r- 9,11,15,16) MR. D GOGOI (r- 9,11,15,16)
45	WP(C)/6622/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/3845/2022 in WP(C)/6622/2022	DHANANJAY DAS, Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
46	Cont.Cas(C)/327/2023 FIXED	GIRISH CH. DAS Versus DEBOJYOTI NATH	B KUMAR	MR. D SAIKIA MR. R BORPUJARI MR P NAYAK MR A CHALIHA
47	Cont.Cas(C)/345/2023 FIXED	PADUM BORAH AND 3 ORS Versus PABITRA RAM KHAUND AND 2 ORS	MRS P P BORAH MR. P K DAS	MR. N UPADHAYAY (R-1,2)
48	Cont.Cas(C)/552/2023	BARENYA RANJAN BORTHAKUR Versus GYANENDRA DEV TRIPATHI	MR. J PATOWARY	
49	I.A.(Civil)/2621/2023 in WP(C)/2193/2023	ANKIT KUMAR, Versus FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	
	WITH WP(C)/2193/2023	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
50	WP(C)/3672/2023 FIXED	RAHUL AMEEN @ GOLAM ROHUL AMEEN MOTTAQUEE Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, NHM SC, HEALTH
		HEARING		
51	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023

8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3679/2023 FIXED	ASIRUDDIN MONDAL Versus THE STATE INFORMATION COMMISSION AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, INFORMATION COMMISSION
2	WP(C)/4796/2023 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
3	WP(C)/5103/2023 FIXED, WITH CAVT. NO. 513/2023	PANKAJ PHUKAN Versus THE BHARAT PETROLEUM AND 2 ORS.	MR B BORA MR. A BORUA MR P S RAJA MS H.K.KASHYAP	MR. S S ROY (FOR CAVEATOR) MR. S BORTHAKUR (FOR CAVEATOR)
4	WP(C)/5105/2023 FIXED	CHITRALEKHA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	DY.S.G.I.
5	WP(C)/5183/2023 FIXED	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGHA MR. R DE MR G PATHAK	SC, PWD
6	WP(C)/5195/2023 FIXED	M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
7	WP(C)/5198/2023 FIXED	DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM MR. S BANIK (R-6)
8	WP(C)/5211/2023	JOLLY SULTANA BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
9	WP(C)/5213/2023	M/S SUNSTEELS (INDIA) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
10	WP(C)/5214/2023	M/S TRADERS (ASSAM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE

11	WP(C)/5221/2023	KAMAL SINGH DUGGAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K JAIN MR. N DAS	GA, ASSAM SC, PWD
12	WP(C)/5228/2023	MAHANANDA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
13	WP(C)/5233/2023	MITHISAR SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR MR SOHAING	GA, ASSAM SC, BTC
14	WP(C)/5253/2023	UTPAL BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
15	WP(C)/5254/2023	COUNTRY SPIRIT LIQUOR RETAIL TRADERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR SOHAING	SC, EXCISE DEPTT.
16	WP(C)/5259/2023	HAFIZUDDIN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	SC, TRANSPORT
17	WP(C)/5261/2023	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
18	WP(C)/5272/2023	PRIYANKA PRITY BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR H P NEPAL	GA, ASSAM SC, K A A C
19	WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
20	WP(C)/5278/2023 B/O	MD. BIPUL ALI Versus THE STATE OF ASSAM AND 5 ORS	MR H BARUAH MR P BORAH	SC, FOREST
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/1312/2023 in WP(C)/1055/2023 WITH WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS. DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. M K CHOUDHURY MR A BORKATAKI MR. K SARMA MR. S BORUAH	MR. K SARMA MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
22	I.A.(Civil)/2652/2023 in Cont.Cas(C)/379/2022 WITH Cont.Cas(C)/379/2022	DADHI BRAHMA, Versus AKASH DEEP AND ANR DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S BORA (R-2)
<u>ADMISSION</u>				
23	WP(C)/2123/2018 FIXED	MRT SIGNALS LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
24	WP(C)/1177/2019	HIMANI DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM

25	WITH Cont.Cas(C)/315/2019	BIPUL GOGOI AND ANR. Versus BIPLOB SHARMA	MR. B BORA MR P S RAJA	MR. P SHARMAH MRS H M PHUKAN MR. K K PARASAR MS. H M PHUKAN
26	WP(C)/1441/2021 CAVT. NO.02352/021,	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
27	WP(C)/4205/2021 WITH CAVT. NO. 242/2021	DARRANG MATSHYAJIBI SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM MR. M NATH (r-5) MR. D P BORAH (r-5) MR. A BHATTACHARJEE (r-5)
28	WITH WP(C)/1891/2021 CAVT. NO. 02422/021,	MANGALDAI PIONEERS CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM	SC, CO OP GA, ASSAM MR. D P BORAH FOR CAVEATOR
29	WITH WP(C)/2749/2021 CAVT. NO. 02422/021,	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR. M CHETIA MR J DAS MR. M GOGOI MS. C BARMAN MS A PAYENG	GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) MR. D P BORAH FOR CAVEATOR
30	WP(C)/3129/2022 B/O	KRISHNA CHETRI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
31	WP(C)/4831/2022	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
32	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
33	WP(C)/5707/2022 FIXED	M/S BALAHI CHAMPARA FISHERY CO-OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. N BORAH(R-5) MR H MAZUMDER(R-5) SC, AFDC
34	WP(C)/7717/2022 B/O	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
35	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
36	WITH WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
37	Arb.P./1/2023 FIXED	M/S B N SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	SC, PWD
38	Arb.P./5/2023	BHARTIA DOOARS (JV) AND2 ORS Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. S K MEDHI DY.S.G.I.
39	Arb.P./21/2023	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A

40	WP(C)/401/2023 FIXED	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
41	WP(C)/1387/2023 B/O	GITUL MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR	GA, ASSAM
42	WP(C)/2971/2023 FIXED	MONIKA MUCHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, BTC
43	WP(C)/3123/2023	TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
44	WP(C)/3665/2023 FIXED	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
45	WP(C)/4760/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, TRANSPORT SC, IWT
46	WP(C)/4920/2023 FIXED	KARNATAKA AGRO CHEMICALS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	GA, ASSAM SC, AGRI. DEPARTMENT
47	WP(C)/4922/2023 FIXED	GREEN PLANET BIO PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	SC, AGRI. DEPARTMENT
ORDERS				
48	Arb.P./2/2023	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH MRS K M SAIKIA
	WITH I.A.(Civil)/2349/2023 in Arb.P./2/2023	M/S BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA	
49	Cont.Cas(C)/547/2023	KAMAL SINGH DUGGAR Versus PABAN KUMAR BORTHAKUR AND 4 ORS.	MR B K JAIN MR. N DAS	
50	I.A.(Civil)/2450/2023 FIXED in WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
	WITH WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
51	I.A.(Civil)/2453/2023 IN WP(C)/2039/2021 (D/O), FIXED in WP(C)/2039/2021	JALAL UDDIN BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE SC, PGCI LTD.
52	I.A.(Civil)/2456/2023 FIXED in WP(C)/4049/2023	CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
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[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2018/2023 B/O in Cont.Cas(C)/396/2020 WITH Cont.Cas(C)/396/2020	SHAFIQUE AHMED LASKAR, Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. M KHAN	
		SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
ADMISSION				
2	WP(C)/2393/2012 WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
3	WP(C)/3627/2016	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
4	WP(C)/5654/2016	ARUNAVA DEY Versus THE STATE OF ASSAM AND 3 ORS	MRH I CHOUDHURY MR.R ALI MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.R. N. D. SARMA(R-5) MR.A DHAR(R-5) MR.A HUSSAINR-5 MR. R. GOGOI (SC, PHE DEPARTMENT)
5	WP(C)/3349/2017	DHIRENDRA KUMAR KALITA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS U DAS MS N D BARMAN	GA, ASSAM
6	WP(C)/3372/2017	NAZIFA HAZARIKA AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR.M RAHMAN MR.I AHMED	SC, HEALTH ASSTT.S.G.I.
7	WP(C)/3919/2017	RANJU TALUKDAR THAKURIA Versus THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	GA, ASSAM MR.P K MAZUMDARR-5

8	WP(C)/5646/2017 FIXED	FARUK ALI AHMED Versus THE STATE OF ASSAM and 5 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	DR. B U AHMED GA, ASSAM MR. N HAQUE MR. A RAHMAN MR. S R BARBHUIYA MR M HUSSAIN SC, P H E GA, ASSAM
9	WP(C)/7290/2017	SABBIR AHMED Versus THE STATE OF ASSAM and 2 ORS.	MR.N BARUAH MR.S ALI MR P BHARDWAJ MRSK N MAHAMMAD MR.SK S N MOHAMMAD	
10	WP(C)/757/2018	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	GA, ASSAM MR. M A I HUSSAIN MR. A U AHMED SC, IRRIGATION
11	WP(C)/765/2018	UMA SANKAR CHOWHAN Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL	MR. S CHAUHAN MR. A R SHOME S K CHAUHAN MR. P MAZUMDER MR. S CHOUHAN	MR. N. DUBEY MD S ALI MR D. J. ADHIKARY SC, KARBI ANGLONG
12	WP(C)/997/2018	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
13	WP(C)/2159/2018	PHOOLMAYA LIMBOO Versus COAL INDIA LTD. AND 2 ORS.	DR. R SARMAH MS. P SAHA	MR. M Z AHMED (R1-R3) MR. A M DUTTA (R1-R3) SC, COAL INDIA
14	WP(C)/2417/2018	HAIDAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR A. HUSSAIN	MR. S P DAS MR. B GOGOI (SC, FINANCE DEPARTMENT) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
15	WP(C)/2921/2018	SAHIDUL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K BHATTACHARJEE MR J C BARMAN MRS. B TALUKDAR MR. D BANERJEE	GA, ASSAM
16	WP(C)/3027/2018	DULAL MAHANTA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MS. P BHATTACHARYA MS. M KALITA	SC, APDCL
17	WP(C)/3156/2018	CHUNU MIA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. D C BORAH (CGC) ASSTT.S.G.I.
18	WP(C)/8582/2018	NARAYAN SARMA AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
19	WP(C)/2977/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEB MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC. REVENUE SC, BTC
20	WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
21	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
22	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

23	WP(C)/9064/2019	JAYANTA DAS Versus THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MR. P K ROY SC, F C I
24	WP(C)/9573/2019	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
25	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
26	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
27	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
28	WP(C)/7/2021	TAPANJIT KONWAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	GA, ASSAM SC, APDCL
29	WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9,10) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9,10) SC, REVENUE SC, FINANCE
30	WP(C)/824/2021	NIRMAL RONGPI Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
31	WP(C)/1749/2021	SUMIT DEY Versus THE UNION OF INDIA AND 4 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. S MITRA (r-3 to 5) MR. S S ROY MR A K BORO (r-3 to 5) ASSTT.S.G.I.
32	WITH WP(C)/6731/2022	SUMIT DEY Versus UNION OF INDIA AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	MR. S MITRA (r-2 to 6) MR A K BORO (r-2 to 6) ASSTT.S.G.I.
33	WP(C)/2616/2021	DHANJIT MECH AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS.	MR A V SINGH MR P R BORA MR W R MEDHI	MR. C K S BARUAH ASSTT.S.G.I.
34	WP(C)/2933/2021	PROBIN CHANDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR D BARMAN	SC, APSC SC, SEC. EDU.
35	WP(C)/4968/2021	MANIRUL HASSAN KHAN Versus THE UNION OF INDIA AND 6 ORS	MR M DEKA MR K BHUYAN MR N ISLAM	GA, ASSAM ASSTT.S.G.I.
36	WITH WP(C)/3446/2021	SUBHANKAR SARKAR AND 237 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
37	WITH WP(C)/5584/2022	SUMONA SARKAR AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR S DAS	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/5110/2021	DULAL CH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, WATER RESOURCE

39	WP(C)/5747/2021	SIMANTA JYOTI BARUAH AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
40	WP(C)/6037/2022 CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
41	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
42	WP(C)/561/2023	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
43	WP(C)/1518/2023	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
44	WP(C)/1539/2023	SATISH SEN DUTTA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. B. GOGOI (R-5 & R-6) SC, SEC. EDU.
45	WP(C)/2593/2023	SANDEEP BHARALI Versus THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
46	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, A S T C SC, TRANSPORT
47	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
48	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
49	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
50	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
51	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
52	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

53	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
54	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
55	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
56	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, A S T C SC, TRANSPORT SC, TRANSPORT
57	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, A S T C SC, TRANSPORT
58	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
<u>ORDERS</u>				
59	WP(C)/1333/2011	HARA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR D BARUAH MR N N UPADHYAYA MR.K GOGOI MR. B B KAKATI MR.S UPADHAY MR.T DEORI MR.K K UPADHYAY	GA, ASSAM MR.M H RAJBARBHUIYAN(R-18) MR.G BAISHYA SC, AG MR.J I BORBHUIYA MS.P HATIGAYARI(R-18) MR.W RAHMAN(R-18) SC, P H E SC, IAAD SC, N C HILLS
60	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus J B EKKA AND ORS.	MR. A H M R CHOUDHURY MR A DEY	SC, PNRD MR. K KONWAR (R-4) MR. A BHATTACHARJEE MR. S DUTTA (R-4)
61	I.A.(Civil)/3119/2022 in WP(C)/3337/2022	JAHANARA BEGUM @ JAHANARA KHATUN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, TREASURY SC, PENSION
	WITH WP(C)/3337/2022	JAHANARA BEGUM @ JAHANARA KHATUN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ	SC, ELEM. EDU SC, AG (A AND E) SC, PENSION SC, TREASURY
62	WP(C)/3780/2022	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
63	WP(C)/6028/2022	CHINMOY BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM SC, GMC
64	I.A.(Civil)/1655/2023 in WP(C)/314/2019	DR. HELMINA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	DY.S.G.I. SC, HEALTH AND F W

	WITH WP(C)/314/2019	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
65	I.A.(Civil)/2242/2023 in WP(C)/5343/2022	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM
	WITH WP(C)/5343/2022	GAJENDRA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2241/2023 in WP(C)/5343/2022	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
		HEARING		
66	WP(C)/3846/2012 FIXED	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 13/09/2023				
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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 SAO/9/2009 (HEARING), WITH LCR	HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS	D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI	S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED
2 RSA/49/2009 (HEARING), WITH LCR	OIL and NATURAL GAS CORPORATION LTD. Versus BIREN BARUAH	DR.B P TODI MR.B K DAS MR.A TODI	MR.MD ASLAM
MOTION			
3 Tr.P.(C)./82/2023	JANMONI DEKA Versus RITUMONI DEKA	MS. N M DEKA	
4 Tr.P.(C)./83/2023	PALLABI CHOUDHURY Versus PUBAYAN ROY	MR. S ROY MR. M H LASKAR	
5 CRP(IO)/204/2023	THE SENIOR MANAGER, REPRESENTING UNION BANK OF INDIA HATIGAON BRANCH Versus KHANDAKAR ZOHEB IMRAN	MR. T BORKOTOKY MR N TALUKDAR MS A BARUAH MS N RABHA	
6 CRP(IO)/282/2023	MS NEKNOOR BIBI Versus MD. ABDUL HAKIM BARBHUYIYA AND ANR	MR. SHEELADITYA	
7 CRP(IO)/284/2023	SANGHAMITRA BHATTACHARJEE Versus SANDIP CHAKRABORTY	MR. K K DEY MR V K BAROOAH	
8 CRP(IO)/285/2023	APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
9 CRP(IO)/286/2023	JAYGON NESSA AND 6 ORS Versus JAHIDUR RAHMAN	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	
ADMISSION			

10	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
11	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI
12	CRP(IO)/315/2022 FIXED	ABIDUR RAHMAN MAZUMDAR AND 5 ORS Versus MINHAZ UDDIN LASKAR	MR. L R MAZUMDER MR. A ISLAM	MR. H R KHAN MR. N ISLAM
13	FAO/60/2023	CHARANDEEP SINGH Versus NAVADEEP SINGH AND 2 ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	
	WITH I.A.(Civil)/2672/2023 in FAO/60/2023	CHARANDEEP SINGH Versus NAVADEEP SINGH AND 2 ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	
14	CRP(IO)/73/2023	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MS F AHMED MR. T ISLAM MS K DAS	
15	MACApp./346/2023	JYATIRMAY RABHA Versus CHOLAMANDALAM MS GENERAL INS. CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
16	MACApp./347/2023	RUPAM RABHA Versus CHOLAMANDALA MS GENERAL INS. CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
17	MACApp./352/2023	NUR BHANU BIBI @ NUR BHANU Versus UNITED INDIA INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	
	WITH I.A.(Civil)/2686/2023 in MACApp./352/2023	NUR BHANU BIBI @ NUR BHANU Versus UNITED INDIA INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	
18	MACApp./353/2023	AYNAL HOQUE Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	
19	MACApp./354/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	

WITH
I.A.(Civil)/2693/2023
in MACApp./354/2023

THE NEW INDIA ASSURANCE CO. LTD.
Versus
KALPANA NATH AND 6 ORS.

MR. A ACHARYA
MR B ACHARYYA

FOR HEARING U/O XLI RULE II C.P.C.

20	RSA/135/2023	ABDUL KALAM AZAD AND ANR Versus AKINUR RAHMAN AND 40 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
21	RSA/160/2023	HANTA BURAGOHAIN Versus DHAN MATI PAO AND 7 ORS.	MS J DUTTA MR. K R PATGIRI MR G SARMA MR. N KONWAR

WITH
I.A.(Civil)/2667/2023
in RSA/160/2023

HANTA BURAGOHAIN
Versus
DHAN MATI PAO AND 7 ORS.

MS J DUTTA
MR. K R PATGIRI
MR G SARMA
MR. N KONWAR

22	RSA/161/2023	ABUL KALAM Versus KHADIJA BEGUM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS P. GHOSH
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WITH
I.A.(Civil)/2670/2023
in RSA/161/2023

ABUL KALAM
Versus
KHADIJA BEGUM AND 3 ORS.

MR H R A CHOUDHURY
MR F U BARBHUIYA
MS S DAS
P. GHOSH

23	RSA/162/2023	MONOJ JALLAN Versus M/S BADULIPAR LTD.	MR G N SAHEWALLA MD ASLAM MR N ANIX SINGH MS. S. TODI MR H K SARMA
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ORDERS

24	RSA/200/2006	ALI AKBAR Versus ABDUL KARIM	I HUSSAIN R ALI M SHELIM S ALI	M DAS G DAS M RAHMAN L TALUKDAR N UDDIN A GANI
25	RSA/274/2010 WITH LCR	PRADUMNA KOHAR, Versus RUP NARAYAN KURMI,	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	
26	CRP(IO)/68/2014	MONIKANTA PEGU Versus LAKHINATH PAYENG and 4 ORS	MR.B GOSWAMI MR.A HASSAN	MS.I DEKAR- 1and2
27	CRP/290/2014	ON THE DEATH OF KANTI BHUSAN DEB, HIS LEGAL HEIRS and 2 ORS. Versus MD. ABDUL RAHMAN and 3 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MRM J QUADIR MR.B DEB MR.S B LASKAR MR.S Y AHMED
28	MC/1488/2015 in RSA SL. NO. -----	RAM CHANDRA PRASAD Versus JINKU BARTHAHAKUR and 5 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	
29	Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	
30	RSA/60/2017 WITH LCR	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
31	WITH RSA/59/2017	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS Versus SMTI SHIPRA ADITYA and 38 ORS	MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MS.J KAKOTI MR. S BISWAS

32	MACApp./313/2017 WITH LCR, B/O	MAHI TOPO W/O BHADWA TOPO Versus THE GENERAL MANAGER ICICI LOMBARD GEN. INS CO. LTD and ANR	MR.A R AGARWALA MD. K ALI	MS. M SAIKIA (R 1) MS. P BORTHAKUR (R 1)
33	MACApp./323/2017 WITH LCR, B/O	ALPHONSA and 2 ORS Versus THE GENERAL MANAGER ICICI LOMBARD INS CO. LTD and ANR	MR.A R AGARWALA MD.K ALI	MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
34	MACApp./361/2017 WITH LCR, B/O	MANIKA EKKA and ANR Versus THE GENERAL MANAGER ICICI LOMBERD GEN. INS CO LTD and ANR	MR.A R AGARWALA MD.K ALI	MR.R GOSWAMIR-1 MS.M SAIKIA(R-1)
35	RSA/368/2017 WITH LCR	ON THE DEATH OF DR. ABDUL HAKIM HIS LEGAL HEIRS DR. FOUJIA SHAREEN HAKIM and 2 ORS Versus ON THE DEATH OF LATE SAHAJADA MIA HIS LEGAL HEIRS RAJIB MIA and 6 ORS	MR. M DAS MR. B D DEKA MR. M A CHOUDHURY	MR Z MUKIT (R1, R3 & R7) MR. A SATTAR (R1, R3 & R7) MR H K BARUAH (R3, R6 & R7)
36	I.A.(Civil)/3057/2018 in RSA/249/2018 WITH RSA/249/2018	MRINAL TALUKDAR @ TONKESWAR TALUKDAR Versus MRIDUL TALUKDAR AND ANR	MR. R DAS MR. S ROY MR. N N JHA	MS J RAJKUMARI MR S BORA
37	RSA/121/2021	MRINAL TALUKDAR @ TONKESWAR TALUKDAR Versus MRIDUL TALUKDAR AND ANR	MR. R DAS MR. N N JHA S ROY	MR. S BORA (R1, R2) MS J RAJKUMARI (R1, R2)
38	MACApp./284/2021 B/O	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	MS. R CHOUDHURY MR. A H M R CHOUDHURY
39	MACApp./451/2022 WITH LCR	SABINA BEGUM @ KHATUN AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MRS. S ROY MS A DAS (R-1) MS P SHILL (R-1)
40	MACApp./488/2022 FIXED in FAO/7/2022 WITH FAO/7/2022 WITH I.A.(Civil)/661/2022 in FAO/7/2022 WITH I.A.(Civil)/1149/2022 in FAO/7/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MR. S DUTTA MR. SIDHANT DUTTA MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	
41	MACApp./824/2022 WITH LCR, B/O WITH I.A.(Civil)/3580/2022 in MACApp./824/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LID. Versus FAIJUL HOQUE@FAIZUL HOQUE@HOQUE AND 2 ORS. ICICI LOMBARD GENERAL INSURANCE COMPANY LID. Versus FAIJUL HOQUE@FAIZUL HOQUE@HOQUE AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MS. R LAILA MD. K ALI

42	I.A.(Civil)/3497/2022 WITH LCR in RSA/216/2011 WITH RSA/216/2011	ON THE DEATH OF AMJED ALI Versus MUSSTT RAJINA CHOUDHURY AND 5 ORS MUSSTT RAJINA CHOUDHURY and ANR Versus ON THE DEATH OF AMJED ALI HIS LEGAL HEIRS HANUFA BIBI WIFE and ORS	MR Z MUKIT MR. A SATTAR MR.P K DEKA MR.H DEKA S CHOUDHURY G IMTIAZ MR.M BURAGOHAIN	MR. M BURAGOHAIN MR. B C CHOUDHURY (r- 3,4,5) MR K L GUPTA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MS.M NATH MR.G BORDOLOI MR.R RAHMAN
	WITH MC/3608/2011 in RSA/216/2011	MUSSTT RAJINA CHOUDHURY and ANR Versus ON THE DEATH OF IMAN ALI, HIS LEGAL HEIRS MD. AMJED ALI and OTHERS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	
43	CRP(IO)/193/2023	SATYA PRASAD BARUA Versus ON THE DEATH OF UBEDUR RAHMAN HIS LEGAL HEIRS REJAUR RAHMAN AND 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
44	I.A.(Civil)/603/2023 WITH LCR in RSA/107/2012 WITH RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI MANIZAMAN HAZARIKA Versus ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS. A DAS MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR A SHARMA MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
	WITH I.A.(Civil)/600/2023 in RSA/107/2012	MD. MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
	WITH I.A.(Civil)/601/2023 in RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
45	I.A.(Civil)/614/2023 WITH LCR in RSA/58/2014 WITH RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS KUDDUS AHMED CHOUDHURY and 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY and 10 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	MR. K A MAZUMDER MR. K A MAZUMDER MR. E AHMED MR.N I KHAN MR. A MALIK
	WITH I.A.(Civil)/615/2023 in RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS		MR. K A MAZUMDER
	WITH I.A.(Civil)/616/2023 in RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS		MR. K A MAZUMDER
	WITH I.A.(Civil)/617/2023 in RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS		MR. K A MAZUMDER
	WITH I.A.(Civil)/618/2023 in RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS		MR. K A MAZUMDER

	WITH I.A.(Civil)/619/2023 in RSA/58/2014	KUDDUS AHMED CHOUDHURY AND 2 ORS. Versus SIRAJUL ISLAM CHOUDHURY AND ORS SRI CHANDRA SEKHAR RAI AND ANR Versus NEW INDIA ASSURANCE CO. LTD. AND ANR		MR. K A MAZUMDER
46	I.A.(Civil)/2284/2023 WITH LCR, B/O in MFA/63/2022 WITH MFA/63/2022	NEW INDIA ASSURANCE CO. LTD. Versus SRI CHANDRA SEKHAR RAI AND 2 ORS PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	MRS B ACHARYA MR. A ACHARYA
47	I.A.(Civil)/2291/2023 in MACApp./8149/2023 WITH MACApp./8149/2023 (Filing Number)	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS. A KIMI BASBOR @ KIMI DOOM Versus THE UNION OF INDIA .	MR. K BHATTACHARJEE MS B TALUKDAR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1)
48	I.A.(Civil)/2687/2023 in MFA/4694/2023 WITH MFA/4694/2023 (Filing Number)	KIMI BASBOR @ KIMI DOOM Versus THE UNION OF INDIA . E NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
49	I.A.(Civil)/2691/2023 in MACApp./10770/2023 WITH MACApp./10770/2023 (Filing Number)	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
50	I.A.(Civil)/2695/2023 in RFA/1463/2023 WITH RFA/1463/2023 (Filing Number) WITH I.A.(Civil)/1539/2023 (Filing Number)	DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H	MR. R P SARMAH MR. R P SARMAH MR. R P SARMAH	
<u>STAY MATTERS</u>				
51	CRP/94/2022	MUSTT NAZMA AND 4 ORS Versus MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	MR. R BARUAH (R1) MR. A IKBAL (R1) MRS. M NATH (R1)
52	CRP(IO)/192/2022 WITH LCR	RAJEN DUTTA Versus NIRMAL SAHA AND ANR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM MS. M BARUAH	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3092/2023	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	PP, ASSAM
2 Bail Appln./3195/2023	PARAMESH CHAKRABARTY Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
3 Bail Appln./3200/2023	ABUL KALAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM M N KHAN	PP, ASSAM
4 Bail Appln./3202/2023 B/O	RAMEZ ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
5 Bail Appln./3207/2023	BHUPEN SAIKIA Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
6 Bail Appln./3210/2023 B/O	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>MOTION</u>			
7 Crl.Rev.P./364/2023 FIXED	SUNIL HASDA Versus THE STATE OF ASSAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
8 Crl.Rev.P./371/2023	MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	MR. R ISLAM (R-2) MR. J I MONDAL (R-2)
9 Crl.Rev.P./378/2023	MD. MUSHARAF HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
10 Crl.Pet./829/2023 FIXED	SWAPAN PODDAR Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM

11	Crl.Pet./895/2023	AKMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA D LASKAR	PP, ASSAM
12	Crl.Pet./907/2023	SANTOSH PRASAD Versus BALIN SAIKIA	MR. P SUNDI	
13	Crl.Pet./950/2023	DIPEN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM
14	Crl.Pet./956/2023 B/O	DEBASISH SINGHA Versus THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
15	Crl.Pet./957/2023	SAMUD HASAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	Crl.Pet./958/2023	JOHIRUL ISLAM @ JOMIR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
17	AB/3096/2023	MD. NAJIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN H M I HOQUE MR S K CHHETRY I AMIN	PP, ASSAM
18	AB/3100/2023	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MR KRISHNANGSHU B	PP, ASSAM
19	AB/3101/2023	SHAH NAWAZ ALAM Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
20	AB/3106/2023	FAKHAR UDDIN Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Pet./554/2021 FIXED	KISHORE BHATTYACHERJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR S KHOUND MR H K NATH MR D J MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/84/2022 in Crl.Pet./554/2021	KESHAB CH. DAS Versus KISHORE BHATTYACHERJEE AND ANR	MR A R BHUYAN MR. S RANA MR. I RAHMAN	MR. M K CHOUDHURY MR H K NATH MR D J MEDHI PP, ASSAM
22	Crl.Rev.P./235/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
23	Crl.Pet./297/2023 WITH LCR 3 FILES, FIXED	MOSLEM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	MR. M R KHANDAKAR (R-2) PP, ASSAM
24	Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/836/2023 in Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM
25	Crl.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
26	Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM

WITH I.A.(CrI.)/837/2023 in CrI.A./332/2023				BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	PP, ASSAM
				<u>BAIL HEARING (BA)</u>		
27	Bail Appln./2953/2023 FIXED	DIPJYOTI DOLEY @ MICKEL Versus THE STATE OF ASSAM		MR. M SAIKIA		PP, ASSAM
				<u>BAIL HEARING</u>		
28	AB/1749/2022	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM		MR. A AHMED MR. S H ZAMAN U U KHAN		PP, ASSAM
29	AB/3320/2022 FIXED	PARTHA PRATIM BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM		MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY		PP, ASSAM
30	AB/152/2023 FIXED	DIBYADHAR PHUKON Versus THE STATE OF ASSAM		MR A K BORAH MR. P HAZARIKA B. K. BORAH P. BORAH		PP, ASSAM
31	AB/1384/2023 FIXED	ATUL SARMA Versus THE STATE OF ASSAM		MR. B KONWAR MS D DUTTA		PP, ASSAM
32	AB/1757/2023 FIXED	JOHIRUL PRAMANIK @ JAHIRUL PARAMANIK Versus THE STATE OF ASSAM		Ms. R. R. BORAH MR. A A R KARIM MR. A DEB		PP, ASSAM
33	AB/2005/2023 FIXED	PURANDAR BORI AND ANR Versus THE STATE OF ASSAM		MR. T CHUTIA MS S NASRAT MR H BORAH		PP, ASSAM
34	AB/2140/2023 FIXED	L. KALACHAND @ KALACHAN SINGHA Versus THE STATE OF ASSAM		MS. R KALITA		PP, ASSAM
35	AB/2383/2023 FIXED	SAMIRANJAN SAHA AND 2 ORS. Versus THE STATE OF ASSAM		MR N J DAS MR. P. DEKA		PP, ASSAM
36	AB/2398/2023 FIXED	JONATHON TERANG Versus THE STATE OF ASSAM		MR. V RAJKHOWA MR A.J.SARMA		PP, ASSAM
37	AB/2462/2023 FIXED	IDRISH ALI Versus THE STATE OF ASSAM		MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY		PP, ASSAM
38	AB/2634/2023 FIXED	KABINDRA ROY Versus THE STATE OF ASSAM		MR H R A CHOUDHURY MR. P A AHMED		PP, ASSAM
39	AB/2774/2023 FIXED	MANTOSH KUMAR Versus THE STATE OF ASSAM		MR. S ISLAM MR A HAWARI		PP, ASSAM
40	AB/2819/2023 FIXED	AZAHAR BHUYAN @ AZAHAR UDDIN BHUYAN Versus THE STATE OF ASSAM		MR K BHUYAN MR. M U E BHUYAN		PP, ASSAM
41	AB/2876/2023 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM		MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN		PP, ASSAM
42	AB/2912/2023 FIXED	MIJANUR ALI SK AND ANR Versus THE STATE OF ASSAM		MR. S AHMED MS J HAZARIKA MS. M. KHATUN MS N AKTAR		PP, ASSAM
43	AB/2926/2023 FIXED	SAFIKUL ALI Versus THE STATE OF ASSAM		MR M H AHMED MR. D M KHAN		PP, ASSAM

44	AB/2954/2023 FIXED	JAMALUDDIN AHMED Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
45	AB/2980/2023 FIXED	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
ORDERS				
46	Crl.L.P./39/2023 in Crl.A./8996/2023	M/S ASSAM TRADE AND AGENCIES Versus THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. DILIP DEY	PP, ASSAM
	WITH Crl.A./8996/2023 (Filing Number)	M/S ASSAM TRADE AND AGENCIES Versus THE STATE OF ASSAM AND ANR. B	MR. B J GHOSH	
47	I.A.(Crl.)/827/2023 in Crl.Rev.P./8220/2023	HEMEN NATH Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM	PP, ASSAM
	WITH Crl.Rev.P./8220/2023 (Filing Number)	HEMEN NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. K BORUAH	
HEARING				
48	Crl.A./177/2023 (AT 2:00 PM), WITH LCR 5 FILES, FIXED	PARAMESWAR RAJOWAR @ PARAMESWAR RAJUWAR Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
	WITH I.A.(Crl.)/428/2023 in Crl.A./177/2023	PARAMESWAR RAJOWAR @ PARAMESWAR RAJUWAR Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/370/2023	SIRISH NAMASUDRA AND 8 ORS. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS.	MR B SINHA	GA, ASSAM
2 WP(C)/2509/2023	HIKMAT HAND AND POWER LOOM PRODUCTION CENTRE PVT LTD Versus THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR. B K DAS	DY.S.G.I.
3 WP(C)/3317/2023	M/S SHIVA BEVERAGES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR Z KAMAR MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
4 WP(C)/3389/2023	BINA ROY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
5 WP(C)/4813/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS.	MRS A K CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	GA, ASSAM
6 WP(C)/5276/2023	DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, HEALTH
7 WP(C)/5283/2023 CAVT. NO.09982/023,	BIKASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. A B T HAQUE	SC, CO OP GA, ASSAM MR. S BANIK FOR CAVEATOR
ORDER NO STEPS			
8 WP(C)/2476/2021	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
9 WP(C)/7379/2021	BROJEN KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE
ADMISSION			

10	WP(C)/2459/2018 FIXED	DR. NABA KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA MR. M DAS MR. P SARMA	MR. K N CHOUDHURY(R-7) SC, CO OP GA, ASSAM MR. J PATOWARY(R-7) MR D J DAS(R-7) MR. R THAKURIA (R5) SC, REVENUE SC, APEX BANK MR. B K KASHYAP(R-7) MR. L P SHARMA (R5)
11	WP(C)/2893/2018	SMTI. JAYA SAIKIA Versus THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA
12	WITH WP(C)/4599/2018	PRASTUTI BHUYAN Versus AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3)
13	WP(C)/3031/2018 FIXED	FATEH ALI PRADHANI AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	GA, ASSAM MR. P HAZARIKA MR. H S BORAH SC, REVENUE
14	WP(C)/6944/2018 B/O	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
15	WP(C)/1493/2019 B/O	RITAMANI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R GOSWAMI MS. P. KALITA	SC, PNRD GA, ASSAM MR. N HAQUE MR. P K DAS MR. S R BARBHUIYA MR M HUSSAIN MR. N MAHAJAN SC, A S E C
16	WP(C)/3801/2020 CAVT. NO.0558/2020 FIXED	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 18 ORS.	MR. U K NAIR MR R ISLAM	SC, CO OP MR A R BHUYAN FOR CAVEATOR
17	WP(C)/4734/2020 FIXED	M/S. TRIBENI METALLOYS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, CENTRAL EXCISE CUSTOMS
18	WP(C)/2719/2021 FIXED	PRADIP KUMAR GHOSH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BHATTACHARYYA MR H MAURYA MS P MISHRA	SC, G M D A
19	WP(C)/2843/2021 FIXED, WITH WP(C)/2841/2021(D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
20	WP(C)/3002/2021 FIXED	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
21	WP(C)/6184/2021 FIXED	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
22	WP(C)/6657/2021 FIXED	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

23	WP(C)/554/2022	M/S DRISHTI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM MR. A K RAY (R-3,4) MR. I GOGOI (R-3,4) MISS T DAS (R-3,4) SC, PWD
24	WP(C)/684/2022	M/S. SKRE BUILDING FUTURE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS.	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	GA, ASSAM MR. S S ROY (R-1,2) ASSTT.S.G.I. SC, G M D A SC, FOREST
25	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM MR. N N JHA (R5) MR. M UDDIN (R5) MS M SAHOO (R5) MS P DAS SC, GMC SC, G M D A
26	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
WITH				
27	WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
28	WP(C)/5229/2022	SHASHADHAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
29	WP(C)/6755/2022	BISHAYA BARUA @ BIKHAYA BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
30	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
31	WP(C)/8088/2022	NURUL HOQUE BARBHUIYA AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, NHAI MR. A K DUTTA DY.S.G.I. SC, PWD
32	WP(C)/1040/2023	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
33	WP(C)/2898/2023	PRATAP BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. SUDAKSHINA K. MS. P BORAH	GA, ASSAM MR D DEKA (R-3,4,5)
34	WP(C)/2929/2023	JASIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/3890/2023	ANAMUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
36	WP(C)/1260/2018	UTTAM KUMAR PAUL Versus THE UNION OF INDIA AND 3 ORS	MS U DAS MR. M S SHARMA	ASSTT.S.G.I.
37	WP(C)/5562/2020	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR A HUSSAIN	SC, PNRD GA, ASSAM

38	WP(C)/254/2021 CAVT. NO.00532/021,	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA MR. A GOYAL (r-6) MR. A CHOUDHURY (r-6) MR. P DAS (r-6) FOR CAVEATOR
39	WP(C)/2367/2021	NIBEDITA SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I. SC, FINANCE
40	WP(C)/4034/2021	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
41	WP(C)/7013/2021	SHUDHA KANTHA DR. BHUPEN HAZARIKA PROTIMURTI SANGRAKSHAN SAMITEE AND 11 ORS. Versus UNION OF INDIA AND 7 ORS	MR D KALITA MR. J A AHMED	GA, ASSAM SC, NHAI ASSTT.S.G.I.
42	WP(C)/4259/2022 B/O	JAHID AHMED @ MOHAMMAD RIAZ AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
43	WP(C)/6983/2022 B/O	MD.ROSHID AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM ASSTT.S.G.I.
44	Review.Pet./48/2023 FIXED, WITH WP(C)/2808/2021(D/O), WITH WP(C)/4089/2022(D/O), WITH WP(C)/4099/2022(D/O), WITH WP(C)/4116/2022(D/O), WITH WP(C)/4289/2022(D/O) WITH	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC. SMALL INDUSTRIES
45	Review.Pet./49/2023 WITH	MUKUNDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC, ASIDC
46	Review.Pet./50/2023 WITH	PRAHLAD CH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC, ASIDC
47	Review.Pet./60/2023 WITH	KESHAB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, ASIDC SC, ASIDC
48	Review.Pet./61/2023	MD. IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC. ASIDC
49	Cont.Cas(C)/198/2023	MD. INTAZ ALI Versus BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	
50	Cont.Cas(C)/199/2023	JOY RAM DAS Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	
51	Cont.Cas(C)/234/2023	MANZIL HUSSAIN Versus ABDUL GAFUR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	

52	I.A.(Civil)/1654/2023 in WP(C)/5292/2020	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 4 ORS	MR G CHOUDHURY	GA, ASSAM DY.S.G.I.
	WITH WP(C)/5292/2020	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
53	WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
54	WP(C)/2739/2023	ABDUL AJJ AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH M. RAHMAN MR. A S TAPADER	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Wednesday,13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
1 Crl.A./31/2012 BY SLIP	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./3186/2023 B/O	AMIR ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
3 Bail Appln./3188/2023	PRADIP BARUAH @ PRADIP DAS Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
4 Bail Appln./3191/2023	MD. AJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
5 Bail Appln./3192/2023	MD BULBUL ALAM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
6 Bail Appln./3196/2023 B/O	DEWAN SAMSUDDIN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
7 Bail Appln./3197/2023	NIKHIL DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	PP, ASSAM
8 Bail Appln./3198/2023	ABDUR RASHID SHEIKH Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<u>MOTION (AB)</u>			
9 AB/3111/2023 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	PP, ASSAM

MOTION

10	Crl.Pet./291/2023 WITH LCR 5 FILES, FIXED	BANFUL DEKA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
	WITH I.A.(Crl.)/706/2023 in Crl.Pet./291/2023	BANFUL DEKA, Versus THE STATE OF ASSAM AND ANR	MR. B P BORAH MR P J DUTTA	PP, ASSAM
11	Crl.Pet./964/2023	DR. MONGVE KRO AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD F FARIDI	PP, ASSAM
<u>ADMISSION</u>				
12	Crl.Rev.P./69/2023 FIXED	NAVAJIT KUMAR DEKA@NABAJIT Versus TRISHNA DAS	J U AHMED MR. N K MURRY MR S A REEYAZ	MR M H AHMED I AMIN
13	I.A.(Crl.)/568/2023 WITH LCR 3 FILES, FIXED in Crl.Rev.P./63/2023 WITH Crl.Rev.P./63/2023	KHADIZA KHATUN, Versus SAIDUL ISLAM, SAIDUL ISLAM Versus KHADIZA KHATUN	MR. M K HUSSAIN MR. I A HAZARIKA MR. H ALI	MR. I A HAZARIKA MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2562/2023 WITH LCR, FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
15	Bail Appln./2851/2023 FIXED	ISHAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
16	Bail Appln./3038/2023 FIXED	SHOHIDUR RAHMAN @ SHOHIDUR ISLAM Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
17	Bail Appln./3049/2023 FIXED	HIRIYA DUMUNI AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
18	Bail Appln./3055/2023 FIXED	BABLU JECHOWAR Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
19	Bail Appln./3057/2023 FIXED	SHAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
20	Bail Appln./3060/2023 WITH OFFICE NOTE, FIXED	SUMAR ALI @ GONESH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/365/2023 FIXED	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
22	AB/978/2023 FIXED	AFSAR ALI @ AFSEER ALI @ AAFACHAR ALI AND 14 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
23	AB/1251/2023 WITH LCR, FIXED	AMARENDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
24	AB/1345/2023 FIXED	MADHABKRISHNA GOSWAMI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR R SENSUA (R- INFORMANT) PP, ASSAM
25	AB/1383/2023 FIXED	SAHAJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM

26	AB/2085/2023 FIXED	AJIT ALI Versus THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASSAN	PP, ASSAM
27	AB/2430/2023 AB 2235/2023(D/O)	ANOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
28	AB/2465/2023 FIXED	MAYURLAKHI KACHARI AND 2 ORS Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
29	AB/2511/2023 FIXED	SANJIT KR DAS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
30	AB/2539/2023 FIXED	AYNAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED Z R MANDAL	PP, ASSAM
31	AB/2544/2023 FIXED	MAIZAN AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN (FOR INFORMANT) PP, ASSAM
32	AB/2551/2023 FIXED	NEAMUL HUSSAIN @ NEYAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
33	AB/2708/2023 FIXED	ARUP BAISHYA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
34	AB/2797/2023 FIXED	RAJU BORAH Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
35	AB/2811/2023 FIXED	SUKUR ALI @ SHUKUR ALI AND 4 ORS Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
36	AB/2956/2023 FIXED	ABDUL GONI Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
37	AB/3000/2023 FIXED	SHABJAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	AB/3026/2023 FIXED	MOHENDRA SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
39	AB/3045/2023 FIXED	DULAL CHANDRA DUTTA AND 4 ORS. Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
40	AB/3047/2023 FIXED	ABHISHEK SAHA Versus THE STATE OF ASSAM	MR. B HALDAR MR. S SUTRADHAR MR B KARDONG MR H J MEDHI	PP, ASSAM
<u>ORDERS</u>				
41	I.A.(CrI.)/494/2023 <u>Q Y 4 M 15 D</u> :WITH LCR 5 FILES, FIXED in CrI.A./184/2023 WITH CrI.A./184/2023	AKTAR ALI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
		AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
42	I.A.(CrI.)/656/2023 FIXED in CrI.Pet./785/2018	KUNJA LAHON SAIKIA, Versus MRINAL SAIKIA AND ANR	MR. S C BISWAS	PP, ASSAM MR. P SUNDI

	WITH Crl.Pet./785/2018	MRINAL SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. P SUNDI	PP, ASSAM
43	I.A.(Crl.)/797/2023 AB 2763/2023(D/O) in AB/2763/2023	AKIDUL ISLAM Versus MOFIDUL ISLAM @ MOFIDUR ISLAM AND ANR.	MR. M ALI MR. R ISLAM	PP, ASSAM
44	I.A.(Crl.)/817/2023 in Crl.Rev.P./9104/2023	BITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
	WITH Crl.Rev.P./9104/2023 (Filing Number)	BITUL DAS Versus THE STATE OF ASSAM AND ANR (B)	MR. P J SAIKIA	
<u>QUASHMENT</u>				
45	Crl.Pet./1403/2019 WITH LCR 2 FILES, FIXED	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
46	Crl.Pet./64/2023 WITH LCR 1 FILE, FIXED	BAJRUL AKRAM MIRDHA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR M AHMED (R-2) A. K. KANU (R-2) MR A. ALI (R-2) PP, ASSAM
47	Crl.Pet./237/2023 FIXED	BIKASH BUCHA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
<u>HEARING</u>				
48	Crl.A./195/2011 WITH LCR 5 FILES, FIXED	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
49	Crl.A./193/2017 WITH LCR 2 FILES, FIXED	MD HASSAN Versus UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, NCB
	WITH I.A.(Crl.)/394/2023 in Crl.A./193/2017	MD HASSAN Versus UNION OF INDIA and ANR	MS. S K NARGIS MS. A MESEN	SC, NCB
50	CRL.A(J)/49/2020 4 Y 0 M 8 D :WITH LCR 6 FILES, P.B.-1, FIXED	NEPALI BORUAH Versus THE STATE OF ASSAM	MR R DHAR MR. B K GOGOI MR H GUPTA, AMICUS CURIAE	PP, ASSAM
51	Crl.A./205/2022 1 Y 1 M 16 D :WITH LCR 4 FILES, FIXED	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/482/2022 in Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
52	Crl.Rev.P./453/2022 FIXED	THE STATE OF ASSAM Versus VIVEK SINGH	PP, ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023
13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3199/2023	ABDUS SATTAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
2	Bail Appln./3203/2023	KHASIA PATOR @ KHACIA PATAR AND 2 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	PP, ASSAM
<u>MOTION (AB)</u>				
3	AB/3092/2023	ASHOK DAS Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	PP, ASSAM
4	AB/3094/2023	MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	AB/3095/2023	ANAND KUMAR SONI @ ANANTA KUMAR SONI Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
6	AB/3097/2023	SANGEETA BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	AB/3098/2023	SHORIFUDDIN SIKDAR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
8	AB/3102/2023	MAHBOOB ALAM LASKAR @ MEHBUB ALOM LASKAR Versus THE STATE OF ASSAM	MR. N ANAND MS J BORUAH MS.D SAIKIA	PP, ASSAM
9	AB/3104/2023	CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/3105/2023	INAMUL HAQUE Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM

11	AB/3110/2023	BHUBON SONOWAL Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. B DUTTA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
12	AB/3112/2023	ASHAD ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
13	AB/3116/2023	RAFIKUL HAQUE @ ROPIQUL HOQUE @ ROFIQUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./891/2023	JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE ENFORCEMENT DIRECTORATE AND ANR	S BORGOHAIN G. R. SINGHA MR BAPLU CHAKMA	SC, ED
15	AB/3044/2023	MAROFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
16	AB/3060/2023	MILAN BURAGOHAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. J LASKAR MR SOHAING	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
WITH				
18	Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
WITH				
19	Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
WITH				
20	Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
WITH				
21	Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
WITH				
22	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
WITH				
23	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
WITH				
24	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
WITH				
25	Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.

26	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
27	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
28	WITH Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
29	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED

BAIL HEARING (BA)

30	Bail Appln./2662/2023	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. U J SAIKIA S BARO MS. S R KALITA	PP, ASSAM
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BAIL HEARING

31	AB/2440/2023	NUR ZAMAL MUSOLLI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
32	AB/2689/2023	HAZRAT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

ORDERS

33	Crl.A./294/2022 <u>1 Y O M 6 D</u> :WITH OFFICE NOTE, LCR 5 FILES WITH I.A.(Crl.)/707/2022 in Crl.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR. ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH MR. JUNM LASKAR MS. J GHOSH	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
8)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
9)	MR. B NATH	14-09-2023	To	11-10-2023
10)	MR J DAS	08-09-2023	To	06-10-2023
11)	MS. A VERMA	11-09-2023	To	16-09-2023
12)	MR J C BORAH	11-09-2023	To	22-09-2023

13)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 Crl.Pet./959/2023	HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
2 Crl.Pet./960/2023	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3 Crl.Pet./961/2023	RUPA BHATTACHARJEE AND ANR Versus DEBOLINA BRAHMACHARI	MRS. UMA CHAKRABORTY MRS. M CHATTERJEE	
4 Crl.Pet./962/2023	DHIREN DEKA Versus THE STATE OF ASSAM AND ANR	MRS. K BARPUZARI MR. A CHAMUAH	PP, ASSAM
5 Crl.Pet./963/2023	ANJAN MONI BARUAH @ ANJAN BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
6 AB/3107/2023	RIKI BORAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
7 AB/3109/2023	RATAN DAS Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
8 AB/3113/2023	J S PARIJAT @ PARIJAT SAIKIA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
9 AB/3114/2023	UPEN DAS @ UPEN CHANDRA DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
10 AB/3115/2023	LOHIT BARUAH Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
<u>ADMISSION</u>			
11 Crl.Pet./239/2012 WITH LCR 1 FILE	HABUL DEV and 4 ORS Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MRK K DAS MR.A BHATTACHARYA	MR.R DEV PP, ASSAM MR.R K DEY

12	Crl.Pet./42/2020	KANISHKA HIMATSINGKA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR R M DAS, STANDING COUNSEL, WPT & BC DEPTT. PP, ASSAM
13	Crl.Pet./269/2020 WITH LCR 1 FILE	MUKTI DAIMARI Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM SC, FOREST
14	Crl.Pet./575/2020 WITH LCR 4 FILES	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
15	Crl.Pet./525/2021 WITH LCR 1 FILE	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
16	Crl.Pet./549/2022 WITH LCR 2 FILES	BIDYUT TAYENG Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P K BHUYAN	MR M CHETIA (R2) PP, ASSAM
17	Crl.Pet./1157/2022 WITH LCR 3 FILES	JERINA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
18	Crl.Pet./411/2023 WITH LCR 1 FILE	DAVID KUMAR NATH Versus THE STATE OF ASSAM AND ANR	MR. P P BARUAH MR. R SARMA	MR. M SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/365/2023 in Crl.Pet./411/2023	DAVID KUMAR NATH Versus THE STATE OF ASSAM	MR. P P BARUAH	PP, ASSAM
19	Crl.Pet./670/2023	MOYES UDDIN @ MOYESH UDDIN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MD A ALI D HUSSAIN	MR. M HOQUE (r-2) PP, ASSAM
		BAIL HEARING		
20	AB/2554/2022	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
21	WITH AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
22	AB/1542/2023	LACHIT HAZARIKA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
23	AB/1632/2023	MD. MOSTAFA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
24	AB/1688/2023	IFTKAR HUSSAIN Versus THE STATE OF ASSAM	MR. N ZAMAN MR. M.P. BORAH MR. M.P. BORAH	PP, ASSAM
	WITH I.A.(Crl.)/659/2023 in AB/1688/2023	IFTKAR HUSSAIN, Versus THE STATE OF ASSAM	MR. M.P. BORAH	PP, ASSAM
25	AB/1825/2023	SHYAM SUNDAR CHOUDHURY Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM

26	AB/2066/2023	KIMI QUEEN BORO Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
27	AB/2134/2023	AMINUL ISLAM @ AMINUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
28	AB/2147/2023	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
29	AB/2251/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
30	AB/2290/2023	DANIEL TIRKEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
31	AB/2353/2023	BAPUKAN BARUA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
32	AB/2443/2023 BA 2906/2023(D/O)	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	AB/2456/2023	MUBARAQUE HUSSAIN @ MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	MS M KURMI MR R ISLAM N CHAKRABARTY PP, ASSAM
34	AB/2655/2023	ARUP DEKA Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
35	AB/2772/2023 WITH LCR	ASAP TAYE AND 2 ORS Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
36	AB/2882/2023	MD. SHAH NAWAJ ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	
37	AB/2901/2023	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
<u>ORDERS</u>				
38	Crl.Rev.P./483/2019 WITH LCR 3 FILES	NARAYAN CH. BORAH Versus SMT. DIPALI BARMAN AND ANR.	MR. D C KALITA MR. B K BHAGAWATI MS. P DAS	PP, ASSAM
39	Crl.Pet./741/2022 WITH LCR 1 FILE	BUBUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. N SHYAMAL MR. A R BHUYAN	PP, ASSAM
40	Crl.Rev.P./136/2023 WITH LCR 3 FILES	NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	PP, ASSAM
41	Crl.A./139/2023 <u>0 Y 5 M 28 D</u> :WITH OFFICE NOTE, LCR 4 FILES	AHER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN MS N AKTAR	PP, ASSAM
42	I.A.(Crl.)/703/2023 WITH OFFICE NOTE in Crl.A./283/2023	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

WITH

Crl.A./283/2023

GAUTAM NAMASUDRA

Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY

MR. A AHMED
MR. I U CHOWDHURY

PP, ASSAM

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14)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
15)	MR D K DAS	14-09-2023	To	21-09-2023
16)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
17)	MR S SARMA	09-09-2023	To	18-09-2023
18)	MR R GOENKA	11-09-2023	To	20-09-2023
19)	MR A GOENKA	11-09-2023	To	20-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,13th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/149/2018 in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
2	MACApp./254/2023	JUBARONJAN PHUKAN @ JUBARAN PHUKAN Versus PAHARI BARUAH AND 2 ORS. F	MR. A R AGARWALA MS. D S NEOG	MR. A J SAIKIA MR. S. PEGU (r-3)
3	MACApp./303/2023 WITH LCR	SMT ANJU DAS AND 3 ORS Versus SRI BHADRA SINGH AND 2 ORS	MR. K K DUTTA	MR. B J MUKHERJEE (R3)
4	WITH MACApp./215/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI ANJU DAS and 5 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. K K DUTTA
BAIL HEARING (BA)				
5	Bail Appln./2932/2023 WITH LCR AND CASE DIARY	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
ORDERS				
6	MACApp./198/2011 WITH LCR	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
7	I.A.(CrI.)/465/2019 in CrI.A./307597/2017	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	
	WITH CrI.A./307597/2017 (Filing Number)	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY		

8	Crl.A./154/2020 <u>4 Y 9 M 4 D</u> :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/347/2020 in Crl.A./154/2020	SRI SOMESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. G K MEDHI MS. K JAIN	PP, ASSAM
9	Crl.A./311/2022 <u>0 Y 11 M 29 D</u> :WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/736/2022 in Crl.A./311/2022	SRI SOMESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR. MD. KHALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. G K MEDHI MS. K JAIN MR. R DEV MS. S BARAT MR. R DEV MS. S BARAT	PP, ASSAM PP, ASSAM
10	Crl.L.P./15/2023 WITH OFFICE NOTE in Crl.A./3613/2023 WITH Crl.A./3613/2023 (Filing Number)	M/S SUPERSALES ENTERPRISES Versus NANI GOPAL GOSWAMI M/S SUPERSALES ENTERPRISES Versus NANI GOPAL GOSWAMI B	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN MR SARFRAZ NAWAZ	
11	Crl.A./21/2023 <u>0 Y 7 M 22 D</u> :WITH OFFICE NOTE, LCR 5 FILES	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
12	I.A.(Civil)/85/2023 in MACApp./15367/2022 WITH MACApp./15367/2022 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 4 ORS. UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY MS C BORAH MS. M CHOUDHURY	MR. SURAJIT DAS (r-1,2,3) MR. P P DAS MR. M KALITA (r-1,2,3)
13	Crl.A./118/2023 <u>0 Y 8 M 3 D</u> :WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(Crl.)/287/2023 in Crl.A./118/2023	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM
14	I.A.(Crl.)/125/2023 WITH OFFICE NOTE in CRL.A(J)/813/2023 WITH CRL.A(J)/813/2023 (Filing Number) WITH I.A.(Crl.)/815/2023 (Filing Number)	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR. NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR. NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR . B NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR . B	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. A GOGOI MR. A GOGOI	PP, ASSAM PP, ASSAM
15	Crl.A./200/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/474/2023 in Crl.A./200/2023	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR. SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
16	Crl.A./251/2023 WITH LCR 3 FILES	ARTI PATOR RATHORE AND 2 ORS. Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P DAS MR. V N UPADHYAY MS P MISHRA MR P PRAWAR MR Y KOTHARI	PP, ASSAM

HEARING

17	CRL.A(J)/9/2018 6 Y 10 M 8 D :WITH LCR 4 FILES, P.B.-1	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, PP, ASSAM AMICUS CURIAE
18	MACApp./910/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MANJULA BORAH and ANR,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. H NATH (R1) MR. A SATTAR (R2) MR. R HUSSAIN (R2) MS. N BARMAN (R2) MR. P K BORAH (R1) MR M AHMED (R1) MR. M MORE MR. F SATTAR (R2) MR. N D SARMA MR. S BORTHAKUR (R1)
19	Crl.A./107/2021 WITH LCR 3 FILES, B/O	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM PP, ASSAM
20	WITH Crl.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. B J GHOSH MR. DILIP DEY PP, ASSAM

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